

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**C.P 16/147/2016**

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI**  
**BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2018**

**NAME OF THE COMPANY:** Cinepolis India Private Limited

**SECTION OF THE COMPANIES ACT:** 441


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**ORDER**

**PER MS. INA MALHOTRA, MEMBER(J)**

Compliance of the order dated 31.08.2018 has been placed on record submitting that the fine imposed in terms of the same has been deposited. The DD nos. 654708, 654709, 654710, 654711 and 654712 were duly deposited.

2. In view of the same, the offence stands compounded. Bench Officer may take necessary steps confirming the same with the office of the ROC.

  
**Ina Malhotra**  
**Member (J)**